

Nature of case-Cr. Rev
Filing no.-8236/2020

Arvind Kumar Vs. The State of Jharkhand
Advocate Name- Shivam Utkarsh Sahay

DEFECTS:-

4. A/F not paid.

9(i) Date 22.02.2018 as stated in Index and para 9 does not find mentioned in annex 3.

(ii) 6.08.2019 stated for annex 5 may be verified and corrected in entire petition.

(iii) 22.02.2018 stated for annex 8 may be verified and corrected in entire petition.

(iv) C.C of order under challenged may be filed A/F.

(v) Duly certified type copy of pages 30,99,110,126 to 128,148,159,160,166,218 may be filed.

(vi) Fairly legible copy of pages 32 to 38, 42, 79 to 84, 94,96,102 to 108, 116, 180 to 195,201 to 203 ,208,214,215,222,223 or duly certified to be true type copy may be filed.